

## Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 06 April 2024

## Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Indian Bank		21-Feb-24	2,370,763,267	2,182,305,364	Financial	2,182,305,364	2,182,305,364	No	39.13%			-	188,457,903	Please note, the same is covered by Personal Guarantee provided by Mr. Harshvardhan Piramal
2	Axis Bank Limited		22-Feb-24	2,043,000,000	2,014,595,000	Financial	2,014,595,000	2,014,595,000	No	36.12%			-	28,405,000	Please note, the same is covered by Personal Guarantee provided by Mr. Harshvardhan Piramal
3	Tata Capital Limited		21-Feb-24	413,770,080	402,547,000	Financial	402,547,000	-	No	7.22%			-	11,223,080	-
4	ICICI Bank Limited		23-Feb-24	514,560,885	301,394,376	Financial	301,394,376	-	No	5.40%			-	213,166,510	-
5	Kotak Mahindra Bank Limited		21-Feb-24	272,803,195	271,818,000	Financial	271,818,000	-	No	4.87%			-	985,195	Please note, the same is covered by shortfall undertaking provided by Mr. Harshvardhan Piramal
6	ARCIL		23-Feb-24	230,000,490	214,757,673	Financial	214,757,673	-	No	3.85%			-	15,242,817	<b>Refer Note 1</b>
7	IDBI Bank Ltd		17-Feb-24	194,949,791	189,468,000	Financial	189,468,000	-	No	3.40%			-	5,481,791	-
8	ACT Fininvest Limited *		21-Feb-24	1,284,648,598	-	Financial	-	-	Yes	0.00%			-	1,284,648,598	-
9	Renato Finance & Investment Pvt. Ltd.*		21-Feb-24	70,923,284	-	Financial	-	-	Yes	0.00%			-	70,923,284	-
10	Myra Mall Management Company Pvt. Ltd. *		22-Feb-24	43,187,247	-	Financial	-	-	Yes	0.00%			-	43,187,247	-
11	Ashok Piramal Management Corporation Limited #		21-Feb-24	5,782,958	-	Financial	-	-	Yes	0.00%			-	5,782,958	-
12	Urvi Ashok Piramal #		21-Feb-24	144,496,630	-	Financial	-	-	Yes	0.00%			-	144,496,630	-
13	Harshvardhan Ashok Piramal #		21-Feb-24	51,690,342	-	Financial	-	-	Yes	0.00%			-	51,690,342	-
	<b>Total</b>			<b>7,640,576,767</b>	<b>5,576,885,412</b>		<b>5,576,885,412</b>	<b>4,196,900,364</b>		<b>100.00%</b>			<b>-</b>	<b>2,063,691,355</b>	

The claims have been provisionally admitted based on data provided by management as on Dec 31, 2023. The difference between the claim amount and provisionally admitted amount is under reconciliation and will be reconciled in due course post the receipt of requisite information/details from creditors and corporate debtor.

**Note 1:** The Saraswat Bank vide email dated 26th March 2024 have informed the IRP that they have assigned their debt to Asset Reconstruction Company (India) Ltd (ARCIL) via Assignment Agreement dated March 21, 2024. Accordingly, the ARCIL have been formed part of Committee of Creditors. The IRP is in process of filing updated constitution with Hon'ble NCLT.

# The Claimants have identified themselves as related party to corporate debtor and in pursuance to the proviso to section 21 (2) of the Insolvency & Bankruptcy Code 2016, the claimants will not have a right of representation, participation and voting in the meetings of the Committee of Creditors (CoC) of the Corporate Debtor.

\*The claimants have been provisionally treated as Related Party based on the information received from Management. To identify their status of association with the corporate debtor as per the provisions of Insolvency and Bankruptcy Code 2016, we have requested them to furnish additional information.